

In the National Company Law Tribunal, Jaipur

Item No. 210

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners**

**VS.**

**NR Switch-N-Radio Services Pvt. Ltd. & Ors. ....Respondent**

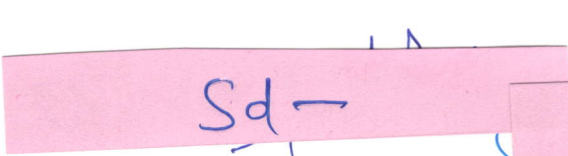
**Order delivered on 27.08.2019**

**Córam: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

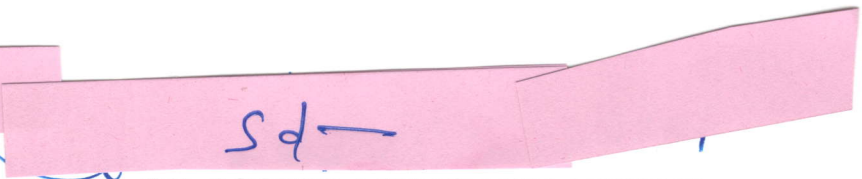
For Petitioner (s) : Sandeep Taneja, Adv.  
For Respondent(s) : K.J. Mehta, Adv.

**ORDER**

As this matter is connected with CP No. 253/PB/2018, post on 03.09.2019.

 Sd—

**(SHRI RAGHU NAYYAR)  
TECHNICAL MEMBER**

 Sd—

**(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER**